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HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 1159

Dated: 26-10-2018

In partial modification to this Office Notification No. 784 dated 11.10.2018, it is notified that the written test for the candidates belonging to the Kashmir Province, who have applied for the post of District Judge (Direct Recruitment), in pursuance to the High Court Notification No. 579 dated 01.09.2016, shall now be held on the 17th and 18th of November, 2018 at 11:00 A.M in the High Court Complex, Srinagar, whereas the written test for the candidates belonging to the Jammu province shall be held on 17th and 18th of November, 2018 in the High Court Complex, Jammu at 11:00 A.M.

Further, the Names and the Roll Numbers of the eligible Candidates of both the provinces for the said examination, are hereby notified for information of all the concerned:

JAMMU PROVINCE

S.No	Roll No	Name of the Applicant	Parentage	Address
1	2016/DJ/001	Anju Kumari Sharma	Har Dutt Sharma	206-A, Gandhi Nagar, jammu
2	2016/DJ/003	Rajesh Kumar	Sunder Dass	Arazi Samba, Samba, Jammu, J&K